

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 564 of 2020

IN THE MATTER OF:

K. Siddharth Jain, Partner, M/s Karma Exports **...Appellant**

Versus

Shree Krishna Polystrap Pvt. Ltd. **...Respondent**

Present:

For Appellant: Mr. Gulshan Kr. Sachdev, Advocate.

For Respondent: Mr. C. Ramesh Kumar, Advocate.

O R D E R
(Through Virtual Mode)

07.10.2020: Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **9th November, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/gc